

53. Initiative taken for collaboration of National Tiger Conservation Authority and Wildlife Crime Control Bureau towards an online tiger / wildlife crime tracking / reporting system in tiger reserves.
54. Guidelines for security audit of the tiger reserves have been finalised and is getting validated.
55. Tiger rich areas outside tiger reserves are being monitored for bestowing CA\TS certification.

Release of funds to State Level CAMPA

2102. SHRI DARSHAN SINGH YADAV:

DR. K. V.P. RAMACHANDRA RAO:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government has released funds to State-level Compensatory Afforestation Fund Management and Planning Authorities (CAMPA) to carry out protection, conservation and regeneration of natural forests;

(b) if so, the details thereof;

(c) the extent to which the objectives of such funds have been achieved, so far in various States; and

(d) how the States are utilizing the funds released under CAMPA and expenditure against the releases, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE): (a) and (b) State-wise details of funds released by the *ad-hoc* CAMPA from the year 2009 onwards are given in the Statement (*See below*).

(c) and (d) The achievement in the States is being monitored through a multi- pronged mechanism which includes, *inter-alia*, calling for, analysis, and feed back on the Quarterly Progress Reports submitted by the State CAMPAs to the Ad-hoc CAMPA, monitoring of Projects through loading of polygons of works undertaken, on the e.Green Watch portal, managed by the National Informatics Centre and third party monitoring to be undertaken by independent agencies. The States are required to put the funds to utilisation in terms of the Annual Plans of Operation drawn up in terms of the Guidelines for the State CAMPAs, and further releases are made accordingly.

Statement*(A) State-wise details of funds released by the Ad-hoc CAMPA from 2009 onwards*

Sl. No.	State/UT	2009-10	2010-11
1.	Andaman and Nicobar Islands	1,09,90,000.00	78,69,000.00
2.	Andhra Pradesh	89,78,32,000.00	1,20,74,44,000.00
3.	Arunachal Pradesh	16,36,76,000.00	17,78,82,000.00
4.	Assam	12,37,79,000.00	10,44,87,000.00
5.	Bihar	7,73,00,000.00	8,66,74,000.00
6.	Chandigarh	17,65,000.00	12,96,000.00
7.	Chhattisgarh	1,23,21,35,000.00	1,34,10,66,000.00
8.	Dadra and Nagar Haveli	16,82,000.00	
9.	Daman and Diu		
10.	Delhi	1,84,71,000.00	1,39,91,000.00
11.	Goa	12,11,97,000.00	10,24,68,000.00
12.	Gujarat	24,96,47,000.00	29,15,68,000.00
13.	Haryana	19,11,41,000.00	18,89,09,000.00
14.	Himachal Pradesh	36,67,71,000.00	42,16,56,000.00
15.	Jammu and Kashmir		
16.	Jharkhand	95,00,28,000.00	1,03,16,22,000.00
17.	Karnataka	58,55,73,000.00	50,91,60,000.00
18.	Kerala	1,75,09,000.00	1,36,52,000.00
19.	Lakshadweep		
20.	Madhya Pradesh	53,04,82,000.00	50,96,56,000.00
21.	Maharashtra	89,35,49,000.00	85,48,93,000.00
22.	Manipur	74,56,000.00	1,33,50,000.00
23.	Meghalaya	9,67,000.00	6,97,000.00
24.	Mizoram	1,07,38,000.00	82,14,000.00
25.	Nagaland		
26.	Odisha	1,31,06,18,000.00	1,40,17,53,000.00

Sl. No.	State/UT	2009-10	2010-11
27.	Pondicherry		
28.	Punjab	33,05,47,000.00	26,52,15,000.00
29.	Rajasthan	32,59,08,000.00	42,06,98,000.00
30.	Sikkim	8,00,92,000.00	10,23,34,000.00
31.	Tamil Nadu	1,97,13,000.00	1,70,32,000.00
32.	Telangana		
33.	Tripura	3,54,18,000.00	2,58,48,000.00
34.	Uttar Pradesh	47,09,62,000.00	35,35,05,000.00
35.	Uttarakhand	81,65,32,000.00	82,74,88,000.00
36.	West Bengal	5,29,57,000.00	6,27,60,000.00
	TOTAL	9,89,54,35,000.00	10,36,31,87,000.00

B.

Sl. No.	State/UT	2011-12	2012-13
1.	Andaman and Nicobar Islands	57,79,000.00	60,49,000.00
2.	Andhra Pradesh	1,18,57,00,000.00	1,19,60,39,000.00
3.	Arunachal Pradesh	41,19,00,000.00	23,52,26,000.00
4.	Assam		15,05,92,100.00
5.	Bihar	8,04,00,000.00	8,46,50,000.00
6.	Chandigarh	10,00,000.00	11,32,000.00
7.	Chhattisgarh	99,54,39,000.00	1,14,38,00,000.00
8.	Dadra and Nagar Haveli	15,36,000.00	
9.	Daman and Diu		
10.	Delhi	1,01,00,000.00	2,00,86,000.00
11.	Goa	8,55,00,000.00	8,05,00,000.00
12.	Gujarat	26,30,00,000.00	32,41,17,000.00
13.	Haryana	16,45,00,000.00	16,00,00,000.00
14.	Himachal Pradesh	57,12,62,400.00	52,40,00,000.00
15.	Jammu and Kashmir		23,78,35,000.00

Sl. No.	State/UT	2011-12	2012-13
16.	Jharkhand	62,49,89,300.00	95,96,00,000.00
17.	Karnataka	41,57,00,000.00	43,72,00,000.00
18.	Kerala	1,56,97,000.00	1,47,00,000.00
19.	Lakshadweep		
20.	Madhya Pradesh	53,52,09,000.00	61,50,00,000.00
21.	Maharashtra	82,63,00,000.00	78,21,23,000.00
22.	Manipur	1,91,34,000.00	1,97,29,000.00
23.	Meghalaya	5,88,00,000.00	5,48,00,000.00
24.	Mizoram	75,00,000.00	65,00,000.00
25.	Nagaland		
26.	Odisha	1,76,09,10,050.00	2,05,82,44,000.00
27.	Pondicherry		
28.	Punjab	22,07,83,872.00	19,31,18,000.00
29.	Rajasthan	31,89,13,000.00	37,42,98,000.00
30.	Sikkim	9,04,00,000.00	8,75,23,000
31.	Tamil Nadu	1,38,30,000.00	1,14,54,000.00
32.	Telangana		
33.	Tripura		2,27,70,300.00
34.	Uttar Pradesh	30,48,00,000.00	
35.	Uttarakhand	65,31,60,000.00	63,46,10,000.00
36.	West Bengal	4,84,36,000.00	
TOTAL		9,69,06,78,622.00	10,34,81,72,400.00

C

Sl. No.	State/UT	2013-14	2014-15
1.	Andaman and Nicobar Islands	50,00,000.00	1,20,00,000.00
2.	Andhra Pradesh	92,00,00,000.00	1,35,00,00,000.00
3.	Arunachal Pradesh	47,50,00,000.00	62,00,00,000.00
4.	Assam	13,00,00,000.00	15,00,00,000.00

Sl. No.	State/UT	2013-14	2014-15
5.	Bihar	10,80,19,400.00	18,14,00,000.00
6.	Chandigarh	8,50,000.00	1,07,79,000.00
7.	Chhattisgarh	1,10,00,00,000.00	1,93,00,00,000.00
8.	Dadra and Nagar Haveli		
9.	Daman and Diu		
10.	Delhi	1,50,00,000.00	4,51,00,000.00
11.	Goa	6,50,00,000.00	
12.	Gujarat	28,00,00,000.00	65,00,00,000.00
13.	Haryana	19,50,00,000.00	42,00,00,000.00
14.	Himachal Pradesh	53,50,00,000.00	96,00,00,000.00
15.	Jammu and Kashmir	18,00,00,000.00	34,00,00,000.00
16.	Jharkhand	97,50,00,000.00	1,75,00,00,000.00
17.	Karnataka	34,50,00,000.00	72,00,00,000.00
18.	Kerala	1,50,00,000.00	
19.	Lakshadweep		
20.	Madhya Pradesh	89,50,00,000.00	2,13,00,00,000.00
21.	Maharashtra	78,00,00,000.00	1,48,00,00,000.00
22.	Manipur	4,50,00,000.00	8,27,00,000.00
23.	Meghalaya	5,20,00,000.00	
24.	Mizoram	3,00,00,000.00	6,80,00,000.00
25.	Nagaland		
26.	Odisha	1,80,00,00,000.00	3,22,00,00,000.00
27.	Pondicherry		
28.	Punjab	21,50,00,000.00	41,00,00,000.00
29.	Rajasthan	34,50,00,000.00	74,00,00,000.00
30.	Sikkim	9,50,00,000.00	13,70,00,000.00
31.	Tamil Nadu		2,20,00,000.00
32.	Telangana		35,00,01,000.00
33.	Tripura	3,50,00,000.00	8,00,00,000.00

Sl. No.	State/UT	2013-14	2014-15
34.	Uttar Pradesh	59,91,18,400.00	74,00,00,000.00
35.	Uttarakhand	61,50,00,000.00	1,09,00,00,000.00
36.	West Bengal		
	TOTAL	10,84,99,87,800.00	19,68,89,80,000.00

D.

Sl. No.	State/UT	2015-16	2016-17
1.	Andaman and Nicobar Islands	1,00,00,000.00	
2.	Andhra Pradesh	85,00,00,000.00	44,00,00,000.00
3.	Arunachal Pradesh		
4.	Assam	15,00,00,000.00	
5.	Bihar	27,02,00,000.00	27,98,00,000.00
6.	Chandigarh	1,04,00,000.00	
7.	Chhattisgarh	2,39,00,00,000.00	
8.	Dadra and Nagar Haveli		
9.	Daman and Diu		
10.	Delhi	5,40,00,000.00	
11.	Goa		
12.	Gujarat	33,00,00,000.00	45,00,00,000.00
13.	Haryana	45,00,00,000.00	
14.	Himachal Pradesh	95,60,00,000.00	44,00,00,000.00
15.	Jammu and Kashmir	31,00,00,000.00	31,00,00,000.00
16.	Jharkhand	1,41,00,00,000.00	1,49,00,00,000.00
17.	Karnataka	53,00,00,000.00	37,00,00,000.00
18.	Kerala		
19.	Lakshadweep		
20.	Madhya Pradesh	1,40,00,00,000.00	
21.	Maharashtra	1,72,00,00,000.00	98,00,00,000.00
22.	Manipur	25,00,00,000.00	15,00,00,000.00

Sl. No.	State/UT	2015-16	2016-17
23.	Meghalaya		
24.	Mizoram	6,73,00,000.00	3,40,00,000.00
25.	Nagaland		
26.	Odisha	2,36,00,00,000.00	
27.	Pondicherry		
28.	Punjab	49,00,00,000.00	49,00,00,000.00
29.	Rajasthan	97,00,00,000.00	32,00,00,000.00
30.	Sikkim	11,00,00,000.00	9,00,00,000.00
31.	Tamil Nadu	4,00,00,000.00	5,00,00,000.00
32.	Telangana	85,00,00,000.00	53,00,00,000.00
33.	Tripura	11,00,00,000.00	6,50,00,000.00
34.	Uttar Pradesh	1,41,00,00,000.00	
35.	Uttarakhand	1,23,00,00,000.00	
36.	West Bengal		
TOTAL		18,72,79,00,000.00	6,48,88,00,000.00

Health Index in SDGs

2103. SHRI NARESH GUJRAL: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether, on the first global analysis of Sustainable Development Goals (SDGs), India ranks 143 out of 188 countries on the Health Index;

(b) what is India's action plan to achieve SDGs; and

(c) by when India would be able to achieve the Millennium Development Goal of low under-five mortality?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE): (a) As per the article titled "Measuring the health-related Sustainable Development Goals in 188 countries: A Baseline Analysis from the Global Burden of Disease Study 2015" published in Lancet Journal on 21st September, 2016, India ranks 143 out of 188 countries in the health related Socio-Demographic Index (SDI).